

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) No. 209 of 2020**

**IN THE MATTER OF:**

**R.P.Casting Pvt. Ltd.**

**...Appellant**

**Vs.**

**Registrar of Companies, Delhi & Haryana**

**...Respondent**

**Present:**

**For Appellant: Mr. Ashish Middha and Ms. Purva Middha,  
Advocates.**

**For Respondent: Mr. Gopal Singh (Deputy ROC), Mr. Santosh  
Kumar (ROC Delhi).  
Ms. Easha Kadian (Income Tax Department),  
Advocate for R-2.**

**ORDER**

**(Through Virtual Mode)**

**28.01.2021:** By way of last chance four weeks time is given to Respondent Nos. 1 & 2 to file Reply Affidavit and serve the copy to the Learned Counsel for the Appellant in advance.

List the Appeal on **04<sup>th</sup> March, 2021**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

sr/ss/nn